

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1833

ANSWERED ON:23.03.2012

FINANCIAL ASSISTANCE TO NGOS

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) the details of the funds provided to the Non-Government Organizations (NGOs) for implementation of health related schemes in the country, during the last three years and the current year State/UT-wise and NGO-wise including West Bengal, Maharashtra, Andhra Pradesh and Rajasthan;

(b) whether the Government has reviewed the functioning of these NGOs;

(c) if so, the details thereof along with the names of NGOs in respect of whom shortcomings have been noticed; and

(d) the remedial action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a): As per Seventh Schedule of Constitution of India, "Public health and sanitation; hospital and dispensaries" are the State subjects and the State Governments are primarily responsible for providing health facilities in their Territory. However, the Central Government supplements/supports the efforts of State Government financially and technically to the extent possible. Some health programmes/schemes have the involvement of NGOs for implementation of the programmes and those are being implemented in a decentralized manner through State /District Health and Family Societies managed by respective States. The State governments enter in partnerships at State level with NGOs. The details of funds provided by the Ministry of Health & Family Welfare to State Governments/NGOs for implementing various programme activities involving NGOs are at annexed.

(b) to (d): To ensure the effective and transparent implementation of the programme, separate and specific operational guidelines have been prepared including Operational guidelines for procurement and financial management of NGOs and CBOs. Under various Programmes/Schemes, involvement of NGOs is done by the concerned States and the districts through the respective health societies. The grant-in-aid provided to NGOs is reviewed at the time of submission of utilization certificates or by the Monitoring Committees before releasing further instalment. Independent evaluation of the centrally sponsored schemes/programmes involving NGO/CBO(Community Based Organisation) is done by experts to check the programmatic and financial status of the Non Government Organizations(NGOs) by way of field visit and review meetings.

The functioning of NGOs participating in various programmes is reviewed in meetings organized at various levels from time to time and remedial measures, in case of any shortcomings, are taken at the State/District levels. No major shortcomings in respect of NGOs were reported to the Ministry of Health and Family Welfare.